

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21083-21084/2005

(From the judgement and order dated 15/12/1998 in SA No. 295/1997  
and final order dated 07/4/2005 in DBCRP No. 43/2004 in DBCSA  
No. 295/1997 of the HIGH COURT OF RAJASTHAN AT JAIPUR)

PANCHI DEVI Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS. Respondent(s)

(With appln(s) for c/delay in filing SLP, exemption from filing  
c/c of the impugned judgment and permission to place addl.  
documents on record and office report)

Date: 12/12/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. Shankar Divate,Adv.

For Respondent(s) Mr. Milind Kumar,Adv.  
Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following  
ORDER

List on Thursday, 18th December, 2008.

(A.S. BISHT)  
MASTER

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT